

C. A. T. Bench, Jaipur

Date of Order	Orders
21.5.2001	Mr. P.P. Mathur, Counsel for the applicant. Mr. U.D. Sharma, Counsel for the respondents. The learned counsel for the applicant seeks sometime to pu up the evidence to show that he is still working on the post of Passenger Guard. May be listed for final disposal at the stage of admission on 9.7.2001. Record be made available on the next date. <i>[Signature]</i> (A.P. NAGRATH) MEMBER (A) <i>[Signature]</i> (S.K. AGARWAL) MEMBER (J)
9/5/01 Received copy by Vijay Singh (Munshi) Bodh Ch. Sh. P.P. Mathur (P.P.) on 10/7/01 <i>[Handwritten notes in margin]</i>	Mr. P.P. Mathur, Counsel for petitioner. Mr. U.D. Sharma, Counsel for respondents. Learned counsel for the parties submit that OA 260/2000 has already been dismissed by this Tribunal vide order dated 23/5/01. In view of the dismissal of the said OA, no case of contempt is now made out against the opposite party. Therefore, this OA is dismissed as having no merit and may be consigned to record. Notice issued to the opposite party is discharged. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)

NOV 12 1998